DECLARATION OF ASSETS & LIABILITIES BY RATNESH SADA, MLA SONEBARSA (S.C.) BIHAR

I, RATNESH SADA son of Laxmi Sada aged 52 years, resident of Vill.: Balia Simar, PO: Kundah, PS.:

Mahishee, Dist.: Saharsa (Bihar) give hereinbelow the details of the assets (immovable, movable, bank

balance, etc.) of myself, my spouse & my dependents:

## A. Details of movable assets: As on 31.12.2022

- Note:1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- Note:2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the scheme, Name of Bank/Institution and Branch are to be given
- Note 3. Value of Bonds/Share Debentures as per the current market value in Stock exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Note 4. 'Dependent' means parents, son(s), daughter(s) of the candidate or spouse and any other person related to the candidate whether by blood or marriage, who have no separate means of income and who are dependent on the candidate for their livelihood.
- Note 5. Details including amount is to be given separately in respect of each investment.
- Note 6. Details should include the interest in or ownership of offshore assets .

Explanation: For the purpose of this Form, the expression "offshore assets" includes, details of all deposits or investments in Foreign banks and any other body or institution abroad, and details of all assets and liabilities in foreign countries.

Sl.No.	Description	Self			Kumar Sada
(i)	Cash in hand	Rs. 8,630.00	Rs.12,300.00	NIL .	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial	Saving Accounts: i)SBI - Bihar Vidhan Mandal,Patna (A/c No. 20015881277) Rs. 2,52,426.33	NIL	NIL	NIL
	Companies and Cooperative societies and the amount in each such deposit	ii) Central Bank of India , Saharsa (A/C No. 3858229013) Rs. 58,129.17	NIL	NIL	NIL
		iii) Post Office Saving Account No. 4044146205 ( Jointly with Saraswati Devi , Wife) Rs. 31,598.00	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC of India Policy No. 529291991 Surrender Value Rs. 5,24,578.00	NIL	NIL	NIL
		SBI Life Insurance P.No. 1B003140401 Premium- Rs.11,57,867/- (YLY- 2013) Post Office 5 Year TD -		NIL NIL	NIL NIL
		Jointly with Saraswati Devi, Wife Rs, 8,88,000.00	NIL	NIL	MIL

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(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Motor Cycle - Yamaha , Reg. No. BR 19B 8280 , Purchases - 2007 Rs. 55,000.00 Scorpio Hawk BS 3 , Reg. No. BR 01D 2010, Purchases'2011 Rs. 10,12,530.00 Scorpio S11 , Reg. No. BR 01FT1381, Purchases- July'2022 Rs. 21,46,401.00	NIL NIL	NIL NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold Ornaments 28 gms. Rs. 1,40,000.00	Gold Ornaments 75 gms. Rs. 3,75,000.00	NIL	NIL
		Silver Ornaments & Utensils 120 gms. Rs. 7,200.00	Silver Ornaments & Utensils 860 gms. Rs.51,600.00	NIL	NIL .
(viii)	Any other assets such as value of Claims/interest	T.V., Freeze & Other House Hold, Cow, Buffallow, Goat etc. Rs. 1,23,000.00	NIL	NIL	NIL
(ix)	Gross Total value	Rs. 64,05,359.50	Rs.4,38,900.00	NIL	NIL

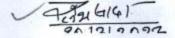
## B. Details of Immovable assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

Note: 2. Each land or building or apartment should be mentioned separately in this

Note: 3. Details should include the interest in or ownership of offshore assets .

S. No.	Description	Self	Spouse	Dependent - 2	Dependent - 3
(i)	Agricultural Land Location(s)	a) Kundah , Maheshi, Dist. : Saharsa b) Thanwar , Maheshi Dist.Saharsa c) Vaalia Simar,Saharsa d) Thanwar , Maheshi Dist.Saharsa	NIL	NIL	NIL
	Survey number(s)	a) Khata No. 68 & 860 b) Khata No.344,345 c) Khata No. 232,196,216 d) Khata no. 96 . Khesra - 1454,1487, 1508 and 1523 , 1508	NIL	NIL	NIL



	Area (Total measurement in acres)	a) .45 Dismal b) 4.75 Dismal c) 22.61 Dismal ( 1/3rd share ) d) 88 Decimal and 13 Decimal , 22 Decimal	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) & b) & c) -Yes d) - No	NIL		
	Date of purchase in case of self acquired property Cost of Land (in case of purchase) at	d) December'16 and November '18	NIL	NIL	NIL
	the time of purchase	Rs. 7,52,675/-	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs.13,50,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land  Location(s)  Survey number(s)	a) Balia Simar , Kundha Maheshi , Saharsa b) Phulwari , Rasulpur , Patna a) Khata No. 177 b) 1653	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	a) 2 Katha b) 10 Decimal	NIL	NIL	NIL
	Whether inherited property	a) Yes b) No	NIL		. 19
	(Yes or NO) Date of purchase in case of self	b) 18.08.2021	NIL	NIL	NIL
	acquired property Cost of Land (in case of purchase) at the time of purchase	Rs. 60,09,075/-	NIL	NIL	NIL
	Any Investment on the land by way of development construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 60,95,000/-	NIL	NIL	NIL
(iii)	Commercial Building (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL _	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL
	Any Investment on the property by way of	NIL	NIL	NIL	NIL
	development, construction etc.  Approximate Current market value	NIL	NIL	NIL	NIL
0.0	Residential Building		NIL	NIL	NIL
(iv)	(including apartments) Location(s) Survey number(s)	Balia Simar , Kundha , Maheshi , Saharsa Khata No. 177	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes ( 1/3rd sahre)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL

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	lat the time of nurchase	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Rs. 4,48,200/-	NIL	NIL	NIL
	Approximate Current market value	Rs. 10,00,000/-			
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 84,45,000/-	NIL	NIL	NIL

## (3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse- Saraswati Devi	Dependent 1 - Prince Kumar Sada	Dependent 2 Abhimanue Kumar Sada
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan Loan or dues to any individuals/	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	From Bihar Vidhan Sabha Rs. 14,23,076/- Vehicle Loan	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 14,23,076.00	NIL	NIL	NIL
	Government Dues:	10. 14,25,070.00	1112	TALL.	1122
(ii)	Dues to departments dealing with government	NIL	NIL	NIL	NIL
-	accommodation  Dues to department dealing with supply of water	NIL	NIL .	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircraft and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL
7 9	Municipal/ Property Tax Dues	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL
	Any Other Dues	NIL	NIL	NIL	NIL
iii)	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL

## Personal Details

PAN :- DHIPS0205P

Gender :- M

Date of Birth :- 01-01-1971 Home District :- SAHARSA

to the best of my knowledge and belief. I hereby declare that the above details are true

Name: RATNESH SADA 20/3/2023

Designation: MLA

Place: PATNA

Date: